

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

C.A.NO. 76/2(41)/CB OF 2016

Date of Order: 08.09.2016

In the matter of:

Pennywise Solutions Private Limited,

Plot No.12, 4th Floor, Block A & B,

Software Unit Layout, Madhapur,

Hyderabad- 500081, Telangana

.....Petitioner

Counsel for the Petitioner:

M/s. Vanga Anita Reddy, Advocate

CORAM

Hon'ble Mr. RAVIKUMAR DURAISAMY, MEMBER (TECH)

Hon'ble Mr. RAJESWARA RAO VITTANALA, MEMBER (JUDL)

CORRIGENDUM

(As per Hon'ble Shri. Ravikumar Duraisamy, Member (Tech))

This is with reference to the Order dated 08.09.2016 in the matter of Pennywise Solutions Private Limited.

The date incorporation of the Petitioner Company mentioned in 2nd Line of Para 3(a) in Page 2 of 4 may be read as 06.06.2003 instead of 06.03.2003.

The rest of the contents of the Order remain unchanged.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY
MEMBER (TECH)

RAJESWARA RAO VITTANALA
MEMBER (JUDL)

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

V. Annapoorna
V. ANNA POORNA
Asst. DIRECTOR
NCLT, HYDERABAD - 68

